

**Closure Report No. 432/2019
CBI Vs. Sanjeev Kumar**

19.09.2020

Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

Matter is listed today for order.

However, some clarifications are required to be sought.

Accordingly, list on 26.09.2020 at 02.30 PM for clarifications/orders.

Hard copy of this ordersheet be placed on record on the next scheduled day for physical hearings by this Court.

A copy of this order be sent to the Computer Branch to be uploaded on the official website.

(SUJATA KOHLI)

Principal District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/19.09.2020